THE HIGH COURT OF ORISSA, CUTTACK

NOTIFICATION

No. XXXIII-41/2021- 5318 / Dated, the 2nd April, 2022

It is for general information that the latest version of e-Filing i.e. e-Filing version 3.0 developed by e-Committee, Hon'ble Supreme Court of India shall be implemented in the High Court of Orissa and concerned District and Subordinate Courts of the State w.e.f. 2nd April, 2022.

As already notified vide Court's Notification No. XXXIII-41/2021-5156/dated, the 29th March, 2022, the earlier version of e-Filing which was in use in the High Court of Orissa and the concerned District and Subordinate Courts till 29.03.2022 has been discontinued.

All e-filings in version 3.0 are to be done by visiting the portal at **https://filing.ecourts.gov.in** w.e.f. 02.04.2022.

User manual & video tutorials regarding e-Filing version 3.0 are available in the Court's website.

Learned Advocates and parties are requested to go through the user manual & video tutorials indicated above to understand the process of Advocate Registration and other processes relating to e-Filing in version 3.0.

In case of any technical query or in case any technical assistance is required with regard to e-Filing in version 3.0, any of the following System Officers of the Court may be contacted during working hours:-

Sri Ashok Mallick - 9437870873 Sri Sujit Ranjan Sahoo - 6371185569 Sri Subharanjan Mantri - 9778260318

The services provided in the e-Facilitation Centre of the High Court of Orissa may also be utilized for e-Filing in the latest version. The e-Facilitation Centre is located adjoining the baggage scanner point while entering the New Building from the side of Court's Centralized Filing Counter.

Assistance and clarification may also be sought by writing to **cpc**-ori@aij.gov.in

Advocates/ Advocate Clerks may also participate in the hands on training programme on e-Filing 3.0 which may be conducted from time to time to better acquaint themselves regarding the process. Notice regarding such training shall be available on the Court's website.

By order

Registrar (Judicial)

Memo No. XXXIII-41/2021-5319 (100)

/ Dtd: 02.04.2022

Copy forwarded to:-

1. All Officers of the Court

2. The Asst. Registrar-cum-Sr. Secretary to Hon'ble the Chief Justice.

3. All ADR-cum-Addl. Principal Secretaries/ Asst. Registrar-cum-Sr. Secretaries/ Secretaries to Hon'ble Judges of the Court.

4. All S.R/ A.S.R & O.C/ Superintendents/ Section Officers of the Court.

5. Sr. Technical Director, NIC/ Superintendent, Computer Section to upload in the website of the Court.

6. Notice Board and Causelist.

for information and necessary action.

Central Project Coordinator

Memo No. XXXIII-41/2021- 5320 (50)

/ Dtd: 02.04.2022

Copy forwarded to:-

1. Chief Secretary to Govt. of Odisha, Bhubaneswar

2. Advocate General, Odisha, Cuttack

3. Assistant Solicitor General of India for High Court of Orissa

4. Principal Secretary to Govt. of Odisha, G.A & P.G Department, Bhubaneswar

5. Additional Chief Secretary to Govt. of Odisha, Home Department, Bhubaneswar

6. Principal Secretary to Govt. of Odisha, Finance Department, Bhubaneswar

7. Principal Secretary to Govt. of Odisha, Law Department, Bhubaneswar

8. Member Secretary, Odisha State Legal Services Authority, Cuttack

- 9. District & Sessions Judges (All) of the State with a request to circulate among various Bar Associations of the District
- 10. President, Orissa High Court Bar Association, Cuttack
- 11. Secretary, Orissa High Court Bar Association, Cuttack

for information and necessary action.

Central Project Coordinator